## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

17.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.183/252/HDB/2018
NAME OF THE COMPANY	Aakarshan Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	Aakarshan Entertainment Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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		r	

## Counsel for Respondent(s):

Name of the Counsel(s)	+	Designation	E-mail & Telephone No.	Signature
Traine of the Counsel(s)				

## **ORDER**

None appeared. Post the case for dismissal on 28.03.2018.

Member (Tech)

Member (Judl)

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